

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **31.10.2022** (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT)(Ins) No. 377/2022 & IA No. 886 & 887/2022	Divya Prabhas Developers Pvt. Ltd Vs Tapaswi Infra Projects India Pvt Ltd	Mr. Pranav Gopalakrishnan	
2	Comp App (AT)(Ins) No. 378/2022 & IA No. 891, 892 & 893/2022	FOWCOMM Inc Vs S & J Turnkey Contractor (India) Pvt. Ltd.	Mr. Rana Ranjit Singh	Mr. Deepak Narayanan/ Caveator
3	Comp App (AT)(Ins) No. 379/2022 & IA No. 894, 895 & 896/2022	V-con Integrated Solution Pvt Ltd. Vs CA Uthukuli Venkata Rao Sujatha & 4 Ors.	Ms. Kritika Nagpal	
4	Comp App (AT) No. 107/2022 & IA No. 888, 889 & 890/2022	Hyde Engineering + Consulting Inc Vs Mr. Karan Manocha & 4 Ors	Mr. Pawan Jhabakh	

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT)(INS) No.322/2021	Tom K Thomas & 7 Ors Vs. The Kerala Chamber of Commerce and Industry	Mr. Jerin Asher Sojan Mr. Terry V James	Mr. P.V. Vinod
6	Comp App (AT)(INS) No.258/2021 & IA No. 550/2021	Southern Power Distribution Company of Andhra Pradesh Ltd. Vs. Gavi Siddeswara Steels India Pvt. Ltd.	Mr. Rakesh K. Sharma Ms. Shubharanjani Ananth,	Mr. A.K.Mylsamy Mr. Nallsenapathy,
7	Comp App (AT)(INS) No.263/2021 & IA No. 561/2021	Southern Power Distribution Company of Andhra Pradesh Ltd. Vs. Gavi Siddeswara Steels India Pvt. Ltd. & Anr	Mr. Rakesh K. Sharma Shubharanjani Ananth	Mr. A.K.Mylsamy Mr. Nallsenapathy Mr. Santhosh

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT)(INS) No.132/2021& IA No. 349/2021	Punjab National Bank Vs. Mr.Udayraj Patwardhan & 12 Ors	Ms.Vinithra Srinivasan & Mr.Varun Srinivasan	Mr.Niraj Kumar- R1 Mr.Yasish Chandra &Mr. Dwarakesh Prabhakaran – R2,R3,R4, R6& R10 Mr. Edward James- R14 Mr. DVAS Prasad-R13
WITH				
9	Comp App (AT)(INS) No.111/2021& IA No. 348/2021	Punjab National Bank Vs. Mr.Udayraj Patwardhan & 12 Ors	Ms.Vinithra Srinivasan & Mr.Varun Srinivasan	Mr.Niraj Kumar- R1 Mr.Yasish Chandra & Mr. Dwarakesh Prabhakaran – R2,R3,R4, R6& R10 Mr. Edward James- R14 Mr. DVAS Prasad-R13
10	Comp App (AT)(CH)(Ins) No. 324/2021 & IA No. 672,673/2021	Arun Kumar Vs Federal bank Ltd &Anr	Mr. P.J. Rishikesh	Mr. P.V.Murlidhar R1 Mr. Sankar P Panicker & Mr. Jerin Asher Sojan- R2

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),and Hon'ble Mr. Kanthi Narahari Member (Technical)

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	TA (AT) No.10/2021 (Comp App (AT) No. 184 of 2019 & I.A No.2765 of 2020)	Mr. M. Appayya & 3 Ors Vs. Mr. M. Chandra Sekhar Rao & 9 Ors.	Mr. Anshuman Sharma	Mr. S. Chidambaram, CS- R1,R3,R4

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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